

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

25. I.A. 868/2022

In

C.P.(IB)-1397(MB)/2017

CORAM: SHRI H. V. SUBBA RAO, HON'BLE MEMBER (J)

SHRI. PRABHAT KUMAR, HON'BLE MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **09.03.2023**

NAME OF THE PARTIES: Bank of India

V/s.

Gupta Infrastructure (India) Pvt Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

The above matter is taken up for Physical hearing.

List this matter high on board on **13.04.2023**.

Sd/-
PRABHAT KUMAR
Member (Technical)
--Rajeev--

Sd/-
H. V. SUBBA RAO
Member (Judicial)